

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 68(ND)/2016

IN THE MATTER OF:

**Mr. Dinesh Gupta/ Sh. Rajesh Gupta
Vs.
M/s Bharat Rasayan Ltd. & Ors.**

.... APPLICANT / PETITIONER

.... RESPONDENT

SECTION:

Under Section 59

Order delivered on 13.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER

**:- Mr. Govind Rishi, Advocate
Mr. Devashish, Advocate**

For the RESPONDENT

:- Ms Easha Kadian, Advocate

ORDER

Learned Counsel for the parties are present and represents that the matter is part heard before the Hon'ble Principal Bench. In view of the same, the hearing is deferred and let the matter be placed before the Hon'ble Principal Bench on 23rd October 2017.

Sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**